

Principal Accounts Office  
Government of NCT of Delhi  
A Block, Vikas Bhawan, I. P. Estate, New Delhi-110002

No.F.4(193)/Pr.AO/A-II/SAS/AAO Exam/2019/624-723 Dated: 01/12/2023

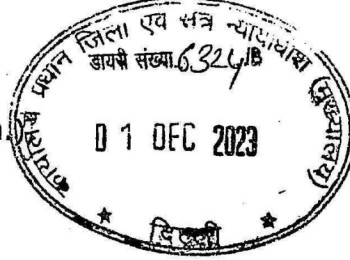
To

All Heads of Department,  
Government of NCT of Delhi,  
Delhi/New Delhi.

The Registrar General,  
Delhi High Court, Delhi.

District & Session Judge (Admn.)  
Tis Hazari, Delhi.

The Chief Executive Officer,  
Delhi Jal Board,  
Varunalaya Phase-II,  
Jhandewalan, Karol Bagh,  
New Delhi-110005.



Sub: **Common Assistant Accounts Officer (Civil) Examination 2021 (Part-I and Part-II).**

Sir/Madam,

In continuation to this office communication of even numbers dated 15.06.2021 and dated 09.03.2023, I am to forward herewith a copy of Examination Schedule dated 30.11.2023 issued by DSSSB regarding conduct of Paper-1 (Part-II)-Public Works Accounts and Paper-3 (Part-I)-Accounting Procedure on 27.12.2023, with a request to circulate the above information to the notice of all the employees concerned working in your office/attached/subordinate offices.

Yours faithfully,

Encl: As above.

(Sanjeev Sharma)  
Dy. CONTROLLER OF ACCOUNTS (EXAM)

No.F.4(193)/Pr.AO/A-II/SAS/AAO Exam/2019/624-723 Dated 01/12/2023

Copy forwarded for information and necessary action to:-

1. P.S. to Secretary (Finance)/Special Secretary (Finance), GNCT of Delhi, Delhi Sectt., New Delhi.

2. P.S. to Chairman, Delhi Subordinate Services Selection Board, FC-18, Institutional Area, Karkardooma, Delhi-110 092.
3. Controller of Accounts, Finance Department, GNCT of Delhi, New Delhi.
4. Joint Director, Department of Information Technology, GNCTD, Delhi Sectt., New Delhi with a request to make it available (link) at the homepage of the website of all the Departments of GNCTD.
5. Deputy Secretary (Services), GNCT of Delhi, New Delhi.
6. Sr. System Analyst (IT), Pr. Accounts Office, with the advice to publish the instructions on the website of the organization.
7. All Dy. Controller of Accounts, Principal Accounts Office, New Delhi.
8. All Pay & Accounts Officers under GNCT of Delhi, New Delhi to provide a copy of the same to all DDOs under their payment control, for its wide publicity.



**(Sanjeev Sharma)**  
**Dy. CONTROLLER OF ACCOUNTS (EXAM)**



GOVT. OF NCT OF DELHI  
 DELHI SUBORDINATE SERVICES SELECTION BOARD  
 FC-18, INSTITUTIONAL AREA, KARKARDOOMA, DELHI-110092  
 www.dssab.delhigovt.nic.in Phone-011-22378380

No. F.55(266)/DSSSB/Exam/2021/1857

Dated:- 30.11.2023

**NOTIFICATION FOR ONLINE EXAMINATION FOR COMMON AAO EXAM (PART-I & PART-II) OF VARIOUS DEPARTMENTS, SCHEDULED ON 27.12.2023.**

Delhi Subordinate Services Selection Board will re-conduct examination for remaining 02 papers of Common AAO Exam of various Departments, through online mode i.e. Computer Based Test as per examination schedule given here as under:

**EXAMINATION SCHEDULE**

Date & Day of Examination	Shift	Shift Timing	Paper
27.12.2023 (Wednesday)	I	09.00 AM to 12.00 PM	Paper-1 (Part-II) (Public Works Accounts)
	II	02.00 PM to 05.00 PM	Paper-3 (Part-I) (Accounting Procedure)

**Note:**

- Candidates are advised to update their e-mail address/mobile number for future communication.
- Name of Examination Centre and Date of Examination & Timing shall be mentioned in the E- Admit Card.
- Detailed instructions regarding Online Examination and downloading of e-admit cards will be given shortly on the official website of the Board.
- Candidates are advised to visit website of the Board regularly for further information.
- Candidates may also be informed on their registered mobile no. as well. But in case a candidate does not get any information on his/her registered mobile no. due to any reason, then it would not give any right to the candidate for extension of downloading e-admit card or re-examination. It is again advised to visit website of the Board regularly for further information.
- Candidates should follow all COVID-19 related safety measures, including wearing masks, social distancing etc.

*Handwritten signature*  
 Deputy Secretary (Exam)  
 :DSSSB

Dated:-

SA (IT Branch) - for uploading on Official Website

No. F.55(266)/DSSSB/ Exam/2021/

Copy for information to:-

1. Special Secretary to Lieutenant Governor, Delhi, Raj Niwas, Delhi.
2. SO to Chief Secretary, Govt. of NCT of Delhi, Delhi Sectt. Delhi.
3. PS to Chairman, DSSSB.
4. PS to Secretary, DSSSB.
5. PS to COE, DSSSB.
6. All Deputy Secretaries/Sr.AO/AAO/SOs, DSSSB.
7. All Officers/Officials concerned through Branch Incharges.
8. Guard File.

*Handwritten signature*  
 Deputy Secretary (Exam)  
 :DSSSB

*Handwritten notes:*  
 1. candidate to  
 2. PAOs for  
 etc public notice  
 30/11/2023  
 DCA/Exam  
 AO(Exam)  
 30/11

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

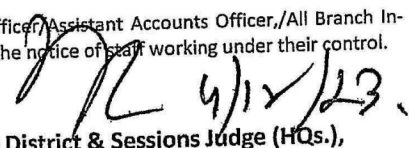
No 53/82-432/CAAO/Exam/Admn. 1/Misc./THC/2023

Dated, Delhi The

10 DEC 2023

Copy of the Examination Schedule dated 30.11.2023 issued by DSSSB regarding conduct of Paper-1 (Part-II)- Public Works Accounts and Paper-3 (Part-I)-Accounting Procedure on 27.12.2023 is forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the same amongst the staff of this establishment working there on diverted/deputation basis.
2. The Ld. Principal District & Sessions Judge, West, East, North-East, Shahdara, New Delhi, South-West, North-West, North, South, South-East, Delhi/New Delhi, with the request to circulate the same in their respective District.
3. The Ld. Principal District & Sessions Judge-cum-Special Judge PC Act, Rouse Avenue District Court, New Delhi with the request to circulate the same.
4. The Principal Judges, Family Courts in all the Districts with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
5. Sh. Rajesh Kumar Goel, Ld. Special Judge, PC-ACT (CBI) (RACC)/ Ld. Chairperson (Selection Committee), RACC, Delhi for information.
6. The Director, Delhi Judicial Academy, Dwarka, Delhi with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.
7. Additional Co-ordinator, Arbitration Centre, Hon'ble High Court of Delhi with the request to bring into the notice of officials of this establishment working there on diverted/deputation basis.
8. The Office of the Lokayukta, GNCTD with the request to circulate amongst the officials of this establishment working there on deputation/diverted capacity.
9. The Principal Secretary, Departmental of Law, Justice and Legislative Affairs, Govt. of NCT of Delhi, 8<sup>th</sup> Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi-110002, with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.
10. The Registrar, National Green Tribunal, Faridkot House, New Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
11. The Registrar, Armed Force Tribunal, West Block - VIII, Opp. Mohan Singh Market, Sector - I, R. K. Puram, New Delhi - 110066 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
12. The Registrar, Appellate Tribunal, MCD, Room No. 29, Tis Hazari Courts, New Delhi-110054 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
13. The Registrar, Real Estate Appellate Tribunal of NCT of Delhi and UT of Chandigarh, B Block, Vikas Bhawan, New Delhi-110002 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
14. The Registrar, Debt Recovery Appellate Tribunal, Delhi (DRAT), Department of Financial Services, Ministry of Finance, 3<sup>rd</sup> Floor, Jeevan Deep Building, Sansad Marg, New Delhi-110001 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
15. Office of the Judicial Commission, THC Incident, Vikas Bhawan-II, Civil Lines, Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
16. The Commissioner, DDA, Vikas Sadan, INA, New Delhi-110023 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
17. The Commissioner, NDMC, Palika Kendra, Parliament Street, New Delhi-110001 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
18. All the officers of Delhi Higher Judicial Service/ Delhi Judicial Service (Central District) with the request to bring the same into the notice of staff working under their control.
19. The Personal Office of undersigned.
20. The Member Secretary, NALSA, with the request to circulate the same amongst the staff of this establishment working in diverted/deputation basis.
21. The Member Secretary, DSLSA, with the request to circulate the same in all the DSLSA Districts and bring into the notice of staff of this establishment working in diverted/deputation basis.
22. The Dealing Official, Website Committee, Delhi, with the direction to upload the circular on the website of District Courts, Delhi.
23. For uploading on LAYERS.
24. All the Sr. Administrative Officers (J)/ Administrative Officers (J), Accounts Officer/Assistant Accounts Officer./All Branch In-charges, Central District, THC, Delhi with the directions to bring the same into the notice of staff working under their control.

  
Principal District & Sessions Judge (HQs.),  
Tis Hazari Courts, Delhi.